

WP(C) No22742.0510016

Issue notice.

Mr. B. Pradhan, learned Additional Government Advocate accepts notice on behalf of opposite parties 1, 3 and 4. Separate copies of the writ petition be served on him within three days, so as to enable him to obtain instruction or file counter affidavit.

Steps be taken for issuance of notice to opposite party nos. 2 and 5 by speed post within three days. Notice be made returnable by 21.03.2016.

Put up this matter on 21.03.2016.

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Vineet Saran,  
Chief Justice.

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Pradip Mohanty, J.